

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Service Tax Appeal No. 77350 of 2019

(Arising out of Order-in-Original No. 15/Commr/ST-II/KOL/2019-20 dated 02.07.2019 passed by Commissioner of CGST & CX, Kolkata South.

M/s Kaushik Agarwal,

Director of M/s Cygnus Equipment's & Rentals Pvt. Ltd.
206/1, Rashbehari Avenue Kolkata-700029.

..Appellant

VERSUS

Commissioner of GST & Cx, South Kolkata.

180, Shantipally,
Rajdanga Main Road,
Kolkata-700107.

...Respondent

..

APPEARANCE :

Shri N. K. Chowdhury, Advocate for the Appellant

Shri K. Chowdhury, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

FINAL ORDER No...75371/2021

DATE OF HEARING : 08.07.2021

DATE OF DECISION : 08.07.2021

PER P.K.CHOUDHARY :

An application has been filed by the appellant for withdrawal of their appeal filed before the Tribunal.

2. I have heard Shri N. K. Chowdhury, Ld. Advocate appearing on behalf of the appellant and Shri K. Chowdhury, Ld. A. R. department for the Revenue. Ld. A. R. has no objection for withdrawal of the appeal.

3. In view of the submissions, as made by the Ld. Advocate for the appellant and the reasons as mentioned in their application, the appeal filed by the appellant is dismissed as withdrawal.

(Dictated and pronounced in the open court)

Sd/-

(P. K. Choudhary)
Member (Judicial)

T.K.

